

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/02/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|--------------------------------------|---|------------------------------|--|
| 1 | D-BLAPL/4895/2025 BLAPL/1936/2025 | DEEPAK CHOUDHURY VS STATE OF ODISHA | PRAKASH KUMAR SAMAL VS | ULLUNDA /140 /2024 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) GR/0000529/2024 |
| 2 | D-BLAPL/4925/2025 BLAPL/1937/2025 | RABINDRA SAHOO @ BAPUN VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | Maitri Vihar PS /27 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000038/2025 |
| 3 | D-BLAPL/4789/2025 BLAPL/1938/2025 | SHAHJAD @ SHAHAJAD MALLIK VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | BHUBAN /467 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000457/2024 |
| 4 | D-BLAPL/5242/2025 BLAPL/1939/2025 | NAKULA JANI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /102 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000273/2025 |
| 5 | D-BLAPL/5245/2025 BLAPL/1940/2025 | PRANAB NAYAK @ PRITESH VS STATE OF ODISHA | SONALI ROUT VS | Maitri Vihar PS /564 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002254/2024 |
| 6 | D-BLAPL/5200/2025 BLAPL/1941/2025 | BADAL SAMAL VS STATE OF ODISHA | KABIRAJ PRADHAN VS | KISSANNAGAR PS /317 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000224/2024 |
| 7 | D-BLAPL/4384/2025 BLAPL/1942/2025 | SK. TAJUDDIN VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | JALESWAR /43 /2023 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000017/2023 |
| 8 | D-BLAPL/5103/2025 BLAPL/1943/2025 | BANGALI BARIK @ BALIYARSINGH VS STATE OF ODISHA | BIJAYA KUMAR SAHOO VS | PURUNAKATAK /77 /2022 DISTRICT & SESSIONS JUDGE,BOUDH(C ST/0000009/2025 |
| 9 | D-BLAPL/5236/2025 BLAPL/1944/2025 | PHILIP DIGAL VS STATE OF ODISHA | DUSHMANTA SAHOO VS | GANGAPUR (ASKA) /319 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000010/2024 |
| 10 | D-BLAPL/5239/2025 BLAPL/1945/2025 | KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | RAMBHA (KHALLIKOTE) /729 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002219/2024 |
| 11 | D-BLAPL/5110/2025 BLAPL/1946/2025 | RAJESH KAMILA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALIAPANDA /168 /2024 J.M.F.C.,PURI(Puri) GR/0000634/2024 |

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|----|--------------------------------------|--|--------------------------------|--|
| 12 | D-BLAPL/5212/2025 BLAPL/1947/2025 | PRAKASH KUMAR MOHANTY @ BULU VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000007/2025 |
| 13 | D-BLAPL/5208/2025 BLAPL/1948/2025 | KENDU HARIJAN @ MOHIT HARIJAN VS STATE OF ODISHA | ANIRUDHA DAS VS | KOSAGUMUDA /40 /2021 DISTRICT AND SESSIONS JUDGE,NAWA TR/0000019/2021 |
| 14 | D-BLAPL/5113/2025 BLAPL/1949/2025 | PDIA @ PRADIP MAJHI VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | BRAHMAGIRI /37 /2024 ADHOC A.D.J.,(FTSC),PURI(Puri) ST/0000006/2024 |
| 15 | D-BLAPL/5259/2025 BLAPL/1950/2025 | AKASH NAYAK VS STATE OF ODISHA | BIBHU PRASAD CHHUALSINGH VS | BELAGARH /13 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000033/2025 |
| 16 | D-BLAPL/5117/2025 BLAPL/1951/2025 | BISWAJIT DAS VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | UDALA /388 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000102/2024 |
| 17 | D-BLAPL/5115/2025 BLAPL/1952/2025 | SURENDRA PRADHAN VS STATE OF ODISHA | MAHES DAS VS | K.NUAGOAN /31 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000044/2025 |
| 18 | D-BLAPL/4577/2025 BLAPL/1953/2025 | BIKASH DHIBAR @ DEHURY VS STATE OF ODISHA | CHIRANJIB ROUT VS | KANIHA /200 /2021 A.D.J.,TALCHER(Anugul) CT/0000057/2022 |
| 19 | D-BLAPL/5163/2025 BLAPL/1954/2025 | CHANDAN @ SANGRAM PRADHAN VS STATE OF ODISHA | DIPTIREKHA NANDA VS | CHANDAKA P.S. /406 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002341/2024 |
| 20 | D-BLAPL/4675/2025 BLAPL/1955/2025 | RAJAN GIRI VS STATE OF ODISHA | CHIRANJIB ROUT VS | PALLAHARA /179 /2023 A.D.J.,TALCHER(Anugul) CT/0000216/2023 |
| 21 | D-BLAPL/5015/2025 BLAPL/1956/2025 | ASUTOSH DASH MOHAPATRA VS STATE OF ODISHA | HRUDANANDA MOHAPATRA VS | / /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000130/2024 |
| 22 | D-BLAPL/5175/2025 BLAPL/1957/2025 | SIDHARTH NAYAK @ SIDHU VS STATE OF ODISHA | DEVASHIS PANDA VS | SPL.TASK FORCE /21 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000092/2022 |
| 23 | D-BLAPL/4919/2025 | MD. SAMEER MANSURI | DEBADATTA MOHANTY | MAHILA P.S.(BBSR) /182 /2024 |

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| | BLAPL/1958/2025 | VS STATE OF ODISHA | VS | S.D.J.M.,BHUBANESWAR(Khordha) CT/0002036/2024 |
| 24 | D-BLAPL/5095/2025 BLAPL/1959/2025 | DEBASISH BISWAS VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KEONJHAR TOWN /590 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000064/2024 |
| 25 | D-BLAPL/5263/2025 BLAPL/1960/2025 | ASHOK SAHU VS STATE OF ODISHA | SURENDRA KUMAR BISWAL VS | / /0 A.D.J.,ASKA(Ganjam) 2(A)CC/0000003/2025 |
| 26 | D-BLAPL/5108/2025 BLAPL/1961/2025 | SANJAYA KUSHAWAHA VS STATE OF ODISHA | BIDYADHAR PANDA VS | / /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000132/2024 |
| 27 | D-BLAPL/5116/2025 BLAPL/1962/2025 | AKSHAYA G. CHAVAN VS STATE OF ODISHA | MAHES DAS VS | SORO /1082 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001760/2024 |
| 28 | D-BLAPL/5209/2025 BLAPL/1963/2025 | SOUMYARANJAN MAJHI @ SOMYA RANJAN MAJHI VS STATE OF ODISHA | DURGADATTA MOHAPATRA VS | / /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000004/2025 |
| 29 | D-BLAPL/4133/2025 BLAPL/1964/2025 | SATYANANDA NAYAK VS STATE OF ODISHA | ARYA TRIPATHY VS | SARANAKUL /20 /2016 A.D.J.,ODAGAON(Nayagarh) ST/0000058/2024 |
| 30 | D-BLAPL/4953/2025 BLAPL/1965/2025 | GIRIJA SANKARA MISHRA @ BABULA VS STATE OF ODISHA | RABINDRANATH BARIK VS | BOLAGARH P.S. /177 /2021 A.D.J.,BHUBANESWAR(Khordha) TR/0000454/2021 |
| 31 | D-BLAPL/4856/2025 BLAPL/1966/2025 | ALOK KUMAR BHOI VS STATE OF ODISHA | AMIT BISWAL VS | / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000003/2025 |
| 32 | D-BLAPL/4961/2025 BLAPL/1967/2025 | RANJIT NAHAK VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | DARINGBADI /21 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000033/2025 |
| 33 | D-BLAPL/5061/2025 BLAPL/1968/2025 | BANTU @ AKSHYA KUMAR SARAN VS STATE OF ODISHA | SAROJ KUMAR ROUSTRAY VS | KOSAGUMUDA /2 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000020/2025 |
| 34 | D-BLAPL/5297/2025 BLAPL/1969/2025 | SUDAM DIPA VS | AMULYA RATNA PANDA VS | BOUDH /22 /2025 SPECIAL JUDGE,BAUDH(Baudh) |

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| 35 | D-BLAPL/4846/2025 BLAPL/1970/2025 | STATE OF ODISHA SUBALA GHANTAL @ GHANTALA VS STATE OF ODISHA | PRAHALLAD SAHU VS | Spl/000010/2025 BOUDH /455 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000523/2024 |
| 36 | D-BLAPL/5266/2025 BLAPL/1971/2025 | KALIA @ KALANDI SUBUDHI @ LAXMIDHAR SUBUDHI VS STATE OF ODISHA | PRANAY KUMAR MAHARAJ VS | PURUNAKATAK /77 /2022 DISTRICT & SESSIONS JUDGE,BOUDH(Baudh) ST/0000009/2025 |
| 37 | D-BLAPL/4871/2025 BLAPL/1972/2025 | RATI RANJAN BEHERA VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | AUL /714 /2024 J.M.F.C.,AUL(Kendrapara) GR/0001154/2024 |
| 38 | D-BLAPL/4933/2025 BLAPL/1973/2025 | KARTIKA NAIK VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | KASHIPUR /8 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000023/2024 |
| 39 | D-BLAPL/5310/2025 BLAPL/1974/2025 | AKASH @ PRAKASH MOHANTA VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | UDALA /371 /2024 SPECIAL JUDGE (POCSO), BARIPADA(Maharaja) Spl/0000095/2024 |
| 40 | D-BLAPL/5333/2025 BLAPL/1975/2025 | MALAYA NAG VS STATE OF ODISHA | AMITAV TRIPATHY VS | SOHELLA /421 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA GR/0000898/2024 |
| 41 | D-BLAPL/5079/2025 BLAPL/1976/2025 | LADEN @ MANOJ MOHARANA VS STATE OF ODISHA | KARUNAKAR GAYA VS | KEONJHAR TOWN /561 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Konjhar) GR/0001770/2024 |
| 42 | D-BLAPL/5257/2025 BLAPL/1977/2025 | JADUMANI PATRA VS STATE OF ODISHA | SUSIL KUMAR PATTNAIK VS | LAHUNIPADA /138 /2018 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000108/2018 |
| 43 | D-BLAPL/5359/2025 BLAPL/1978/2025 | REHAN ANSARI VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | KORAPUT GRPS /2 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000025/2025 |
| 44 | D-BLAPL/4852/2025 BLAPL/1979/2025 | ASHOK CHOUHAN VS STATE OF ODISHA | JULU KHANSAMA VS | BAREIPALI /8 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000096/2025 |
| 45 | D-BLAPL/4942/2025 BLAPL/1980/2025 | ANANTA MALLICK VS STATE OF ODISHA | ARIJEET MISHRA VS | KISSANNAGAR PS /239 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000194/2024 |

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|----|--------------------------------------|---|---------------------------------|--|
| 46 | D-BLAPL/5332/2025 BLAPL/1981/2025 | DIPU KANDI @ DIPU BHOI VS STATE OF ODISHA | LALATENDU RAY VS | PURUNAKATAK /104 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000051/2021 |
| 47 | D-BLAPL/5363/2025 BLAPL/1982/2025 | SURENDRA SAGARIA @ BHIMA VS STATE OF ODISHA | AMIT KUMAR SAHU VS | BOIPARIGUDA /249 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000077/2024 |
| 48 | D-BLAPL/4881/2025 BLAPL/1983/2025 | PURNA CHANDRA SAHOO @ SONU VS STATE OF ODISHA | GOREKHANATH DAS VS | BHARATPUR PS /762 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000617/2024 |
| 49 | D-BLAPL/5367/2025 BLAPL/1984/2025 | MANOJ KUMAR NAYAK VS STATE OF ODISHA | RUDRA SANKAR MISHRA VS | LALBAG /42 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000094/2025 |
| 50 | D-BLAPL/5299/2025 BLAPL/1985/2025 | CHUNU MUNDA VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | SUNDARGARH SADAR /205 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000078/2024 |
| 51 | D-BLAPL/5320/2025 BLAPL/1986/2025 | AMBIKA PRASAD DAS VS STATE OF ODISHA | SATYABRATA MOHANTY (1) VS | BADAGADA /8 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000030/2025 |
| 52 | D-BLAPL/5304/2025 BLAPL/1987/2025 | PRASANTA @ PRASAN GARADA VS STATE OF ODISHA | SURYAKANTA DASH VS | SUNABEDA /178 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000113/2023 |
| 53 | D-BLAPL/5374/2025 BLAPL/1988/2025 | PAPU @ KAMAL MANGARAJ VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | INDUSTRIAL ESTATE PS /303 /2024 S.D.J.M.,KHURDA(Khordha) GR/0001121/2024 |
| 54 | D-BLAPL/5309/2025 BLAPL/1989/2025 | MANOJ KANDI VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | / /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000109/2024 |
| 55 | D-BLAPL/5322/2025 BLAPL/1990/2025 | TANKADHAR DEEP @ SANKAR VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | SINAPALI /262 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(Nawapara) ST/0000008/2024 |
| 56 | D-BLAPL/5419/2025 BLAPL/1991/2025 | ARJUN KUMAR PRADHAN VS STATE OF ODISHA | JULU KHANSAMA VS | NAKTIDEUL /41 /2021 ADDL.SESSIONS JUDGE CUM SPL JUDGE ST/0000025/2021 |
| 57 | D-BLAPL/5173/2025 | SANDEEP MOHANTY @ PAPUNI | DEVASHIS PANDA | KHURDA MODEL /46 /2023 |

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|----|--------------------------------------|---|-------------------------------|---|
| | BLAPL/1992/2025 | VS STATE OF ODISHA | VS | 2ND A.D.J,KHURDA(Khordha) TR/0000005/2023 |
| 58 | D-BLAPL/5085/2025 BLAPL/1993/2025 | GOURI JENA VS STATE OF ODISHA | AJAYA KUMAR PRADHAN VS | TIGIRIA /300 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000293/2024 |
| 59 | D-BLAPL/5248/2025 BLAPL/1994/2025 | PRANAB NAYAK @ PRITESH VS STATE OF ODISHA | SONALI ROUT VS | CAPITAL P.S. /6 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000014/2023 |
| 60 | D-BLAPL/5317/2025 BLAPL/1995/2025 | KHEMA RAM VS STATE OF ODISHA | SITIKANT MISHRA VS | //0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000021/2024 |
| 61 | D-BLAPL/5282/2025 BLAPL/1996/2025 | ARUN DAS VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | AMBABHONA /215 /2023 DIST.AND SESSIONS JUDGE,BARGARH CT/0000021/2024 |
| 62 | D-BLAPL/5284/2025 BLAPL/1997/2025 | VINOD KUMAR VS STATE OF ODISHA | PRATYUSHA NAIDU VS | //0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000032/2024 |
| 63 | D-BLAPL/5261/2025 BLAPL/1998/2025 | IBRAR ANSARI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | ROURKELA GRPS. /158 /2024 J.M.F.C.,ROURKELA(Sundargarh) GR/0003094/2024 |
| 64 | D-BLAPL/2273/2025 BLAPL/1999/2025 | MOHAN DAS VS STATE OF ODISHA | KALPATARU MISHRA VS | BARANGA /68 /2016 2ND ADJ,CUTTACK(Cuttack) ST/0000092/2024 |
| 65 | D-CMAPL/5562/2025 CMAPL/70/2025 | SUSILA DAS VS MEMBER ,BOARD OF REVENUE ,ODISHA , CUTTACK RAJASWA BHAWAN | PRAFULLA CHANDRA DAS VS | // () |
| 66 | D-CMAPL/7036/2025 CMAPL/71/2025 | JARA SING VS STATE OF ODISHA | ADV. VS | // () |
| 67 | D-CMAPL/7147/2025 CMAPL/72/2025 | SK. SHOEIB VS STATE OF ODISHA | SAIPRASAD MALLICK VS | // () |
| 68 | D-CMP/6313/2025 CMP/255/2025 | PANCHANAN SAHOO VS | SUBHAGYA LAXMI PATNAIK VS | // CIVIL JUDGE (SD) CUM ASJ AT ODAGA |

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| 69 | D-CMP/5530/2025 CMP/256/2025 | SASHI DEI RIGHT STEP MEDIA SERVICES PRIVATE LTD.,RAJHASTHAN VS FAST COMMUNICATION, C.D.A., CUTTACK | DWARIKA PRASAD MOHANTY VS | CS/0000235/2023 // SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000255/2019 |
| 70 | D-CMP/5299/2025 CMP/257/2025 | SUBHRANSU ROUT VS SITANSU ROUT | SOURAV SUMAN BHUYAN VS | // (// |
| 71 | D-CMP/6839/2025 CMP/258/2025 | JYOTIRMALA BISWAMITRA VS JYOTSNAMAYEE LENKA | TUSAR KUMAR MISHRA VS | // CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000244/2024 |
| 72 | D-CMP/4078/2025 CMP/259/2025 | SWARNAREKHA PATNAIK VS JAGADISH BEHERA | KANISKA RATH VS | // 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001567/2016 |
| 73 | D-CMP/6770/2025 CMP/260/2025 | ARNAPURNA DAS VS ARUN KUMAR DAS | RAMESH CHANDRA SAHOO VS | // CIVIL JUDGE (SD),ROURKELA(Sundarga CS/0000197/2024 |
| 74 | D-CMP/6551/2025 CMP/261/2025 | SESHADEV SRICHANDAN VS HRUDAMANI SRICHANDAN@PRAVATI JENA | BRUNDABAN ROUT VS | // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000512/2023 |
| 75 | D-CMP/7027/2025 CMP/262/2025 | ANNAPURNA LAL VS BISHNUPRIYA BEHERA | SUSHANTA KUMAR JOSHI VS | // CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000023/2023 |
| 76 | D-CMP/6862/2025 CMP/263/2025 | GANJAM URBAN TRANSPORT SERVICES LTD., (GUTSL), GANJAM VS PAIDISETTY ANIL KUMAR | MANOJ KUMAR PANDA VS | // 1ST A.D.J.,BERHAMPUR(Ganjam) Fao/0000013/2023 |
| 77 | D-CMP/5121/2025 CMP/264/2025 | PRADIPTA KUMAR SAHOO VS SOURENDRA NARAYAN RAY | PRAVASH CHANDRA JENA VS | // CIVIL JUDGE (JD),JALESWAR(Baleshwar IA/0000132/2024 |
| 78 | D-CMP/7255/2025 CMP/265/2025 | RAJESH KUMAR AGARWAL VS SATYABHAMA BEHURA | DAYANANDA MOHAPATRA, (SR.ADV.) VS | // CIVIL JUDGE (SD),1ST COURT,CUTTAC EC/0000041/2012 |
| 79 | D-CMP/6645/2025 CMP/266/2025 | PARTHA PRATIMA RAY VS MANORAMA ROUT | AJODHYA RANJAN DASH VS | // CIVIL JUDGE (SD),BHADRAK(Bhadrak) Fd/0000175/2005 |

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| 80 | D-CONTC/5924/2025 CONTC/867/2025 | SUBHASHINI SAHOO VS KALIPRASANNA MAHAPATRA,IAS | ADV. VS | // 0 // |
| 81 | D-CONTC/6052/2025 CONTC/868/2025 | MALATI ROUTRAY VS CHANCHAL RANA,COLLECTOR-CUM-D.M,KHURDA | ADV. VS | // 0 // |
| 82 | D-CONTC/6622/2025 CONTC/869/2025 | DR.ASHOK KUMAR NANDA VS MRUTUNJAY TRIPATHY,TAHASILDAR,BBSR | ADV. VS | // 0 // |
| 83 | D-CONTC/6627/2025 CONTC/870/2025 | S. THRINADHU VS ASWATHY S., IAS | ADV. VS | // 0 // |
| 84 | D-CONTC/6723/2025 CONTC/871/2025 | KHATIJA BEGUM VS SAGARIKA NATH,IPS | ADV. VS | // 0 // |
| 85 | D-CONTC/6728/2025 CONTC/872/2025 | SUKADEV BEHERA VS DEO RANJAN KUMAR SINGH,IAS | ADV. VS | // 0 // |
| 86 | D-CONTC/6729/2025 CONTC/873/2025 | RUKMANA SAGADIA VS PRADIP KUMAR NAG,DIST. EDUCATION OFFICER,BALANGIR | ADV. VS | // 0 // |
| 87 | D-CONTC/6761/2025 CONTC/874/2025 | PRAFULLA KUMAR PRADHAN VS SHALINI PANDIT, IAS | SANGRAM JENA VS | // 0 // |
| 88 | D-CONTC/7032/2025 CONTC/875/2025 | JHANSI MOHANTY VS MRUTYUNJYA TRIPATHY,OAS | SARADA PRASANNA SARANGI VS | // 0 // |
| 89 | D-CONTC/6479/2025 CONTC/876/2025 | MINATI DAS VS BIDYADHAR PATI,OAS (A) | ADV. VS | // 0 // |
| 90 | D-CONTC/6762/2025 CONTC/877/2025 | JAYANTI DAS VS SURYAWANSHI MAYUR VIKAS,COLLECTOR,BALASORE | ADV. VS | // 0 // |
| 91 | D-CONTC/6766/2025 | NABIN CHANDRA NAYAK | ADV. | // |

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| | CONTC/878/2025 | VS GIRISH S.N.,IAS | VS | () // |
| 92 | D-CONTC/6789/2025 CONTC/879/2025 | CHILIKURI VENKENNA @ C.H. VENKANA VS SUNIL KUMAR,G.M (TECHNICAL),NHAI,BBSR | ADV. VS | // () // |
| 93 | D-CONTC/6580/2025 CONTC/880/2025 | SATYABRATA THAKUR VS KARUNAKAR BHUE,DIST. EDUCATION OFFICER,NUAPADA | ADV. VS | // () // |
| 94 | D-CONTC/6780/2025 CONTC/881/2025 | BALADEV PRASAD UPADHYAYA VS BRUNDABAN SATAPATHY,DIRECTOR,ELEMENTARY EDU.,BBSR | ADV. VS | // () // |
| 95 | D-CONTC/6294/2025 CONTC/882/2025 | SUBHASISH JENA VS AKRURA BARIK,DIST. EDUCATION OFFICER,BHADRAK | ADV. VS | // () // |
| 96 | D-CRLA/4554/2025 CRLA/242/2025 | DEEPAK MAKAR VS STATE OF ODISHA | DURGA PRASAD PATTANAIAK VS | KUCHINDA /10 /2015 A.D.J.,SAMBALPUR(Sambalpur) ST/000019/2015 |
| 97 | D-CRLA/4584/2025 CRLA/243/2025 | CHAITANYA PRADHAN VS STATE OF ODISHA | PRAHALLAD SAHU VS | KHAJURIPADA /51 /2016 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/000077/2016 |
| 98 | D-CRLA/4711/2025 CRLA/244/2025 | TILA@TRILOCHAN BEHERA VS STATE OF ODISHA | BISWARANJAN DALAI VS | CUTTACK SADAR /679 /2024 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000276/2024 |
| 99 | D-CRLA/5204/2025 CRLA/245/2025 | BABULI NAIK VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | MAHULPALI /103 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000023/2020 |
| 100 | D-CRLA/4713/2025 CRLA/246/2025 | SUSHIL KUMAR SAHOO VS STATE OF ODISHA | BHARAT BHUSAN ROURTRAY VS | LATHIKATA /99 /2024 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000029/2024 |
| 101 | D-CRLA/5227/2025 CRLA/247/2025 | INDUMATI ROUT VS STATE OF ODISHA | PRASANT KUMAR SAHOO VS | //0 ADDL.SESIONS JUDGE,ATHAGARH(C |
| 102 | D-CRLA/4526/2025 CRLA/248/2025 | ADITYA NARAYAN SAHU VS | DIPTI RANJAN MOHAPATRA VS | Spl/0000013/2020 GOSANINUAGAM /3 /2009 1ST A.D.J.,BERHAMPUR(Ganjam) |

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| 103 | D-CRLA/5218/2025 CRLA/249/2025 | STATE OF ODISHA PANKAJ@RUKMAN BISHI VS | DEVASHIS PANDA VS | ST/0000032/2010 KHAPRAKHOL /46 /2022 A.D.J,PATNAGARH(Balangir) |
| 104 | D-CRLMC/4470/2025 CRLMC/732/2025 | STATE OF ODISHA HARILAL DONGRI VS | TUKUNA KUMAR MISHRA VS | SC/0000028/2022 / /0 ADDL DISTRICT AND SESSIONS JUDGE |
| 105 | D-CRLMC/4722/2025 CRLMC/733/2025 | ALAKAMANI DONGRI SARAT NAYAK @ SARATA NAIK VS | JYOTIRMAYA SAHOO VS | CRREV/0000006/2022 / /0 S.D.J.M.,KHURDA(Khordha) |
| 106 | D-CRLMC/4905/2025 CRLMC/734/2025 | STATE OF ODISHA KABI PANGI VS | SANGRAM KESHARI ROUT VS | GR/0000655/2000 BORIGUMMA /68 /2018 ASSISTANT SESSION JUDGE,KORAPUT |
| 107 | D-CRLMC/4970/2025 CRLMC/735/2025 | STATE OF ODISHA JATI PRADHAN VS | SAKTIDHARA MISHRA VS | CT/0000009/2019 PURI TOWN /182 /2016 S.D.J.M.,PURI(Puri) |
| 108 | D-CRLMC/5019/2025 CRLMC/736/2025 | STATE OF ODISHA MAHESWAR PARIDA VS | RANJAN KUMAR ROUT VS | GR/0002275/2016 BALICHANDRAPUR /337 /2022 J.M.F.C.,CHANDIKHOLE(Jajapur) |
| 109 | D-CRLMC/5129/2025 CRLMC/737/2025 | STATE OF ODISHA AKULA BEHERA VS | ASUTOSH TRIPATHY VS | CT/0001553/2022 PURUNAKOTE /2 /2000 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug |
| 110 | D-CRLMC/5185/2025 CRLMC/738/2025 | STATE OF ODISHA AJIT NAIK VS | PANCHANAN PANIGRAHI VS | GR/0000015/2000 RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) |
| 111 | D-CRLMC/362/2025 CRLMC/739/2025 | STATE OF ODISHA RUSHI KUMAR PATEL VS | ANUGRAHA NARAYAN SAMANTRAY VS | GR/0000206/2024 SUBALAYA /240 /2024 S.D.J.M.,BIRAMAHARAJPUR(Sonepur) |
| 112 | D-CRLMC/2777/2025 CRLMC/740/2025 | STATE OF ODISHA LOKANATH MOHAPATRA VS | SWAGAT KUMAR SAHU VS | GR/0000732/2024 MAHILA P.S. BUXIBAZAR /107 /2021 J.M.F.C,CUTTACK(Cuttack) |
| 113 | D-CRLMC/4462/2025 CRLMC/741/2025 | STATE OF ODISHA SUDHANSHU SEKHAR ROUT @ SUDHANSHU VS STATE OF ODISHA | PRADEEP KUMAR KUNDU VS | EC/0000191/2022 / /0 J.M.F.C.,NIALI(Cuttack) GR/0000840/2014 |

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| 114 | D-CRLMC/4749/2025 CRLMC/742/2025 | RABINDRA KUMAR NAYAK @ RABINDRA NAYAK VS STATE OF ODISHA | BISWORANJAN SWAIN VS | CHANDABALI /144 /2021 J.M.F.C,CHANDABALI(Bhadrak) GR/0000363/2021 |
| 115 | D-CRLMC/5026/2025 CRLMC/743/2025 | ANATH CHANDRA PANDA VS STATE OF ODISHA | DEEPAK RANJAN PARIDA VS | / /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001907/2023 |
| 116 | D-CRLMC/4842/2025 CRLMC/744/2025 | PRATAP ROUT@BAPI VS REPUBLIC OF INDIA,(CBI) | GYANA RANJAN DHAL VS | S.P.(CID-CRL),CUTTACK /20 /2008 SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000010/2009 |
| 117 | D-CRLMC/5094/2025 CRLMC/745/2025 | SUSANTA HIAL @ GARADA @ SUSANTA HARIJAN VS STATE OF ODISHA | ARIJEET MISHRA VS | NABARANGAPUR TOWN /93 /2017 SPECIAL JUDGE,NABARANGPUR(Nabar Spl/0000080/2017 |
| 118 | D-CRLMC/5111/2025 CRLMC/746/2025 | RASANANDA BARIK VS STATE OF ODISHA | SWAGATIKA SAHOO VS | / /0 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CRREV/0000020/2024 |
| 119 | D-CRLMC/4837/2025 CRLMC/747/2025 | KARUNAKAR BEHERA VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | AUL /42 /2017 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000010/2017 |
| 120 | D-CRLMC/5112/2025 CRLMC/748/2025 | SK JABID @ BIRU KHAN VS STATE OF ODISHA | HARIPAD MOHANTY VS | DARGHA BAZAR /52 /2021 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000825/2021 |
| 121 | D-CRLMC/5207/2025 CRLMC/749/2025 | BISWANATH PRADHAN@BISHIA PRADHAN @ BISWAJIT PRADHAN VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | BRAHMAGIRI /168 /2010 DISTRICT & SESSIONS JUDGE,PURI(Pur TR/0000083/2017 |
| 122 | D-CRLMC/5179/2025 CRLMC/750/2025 | SATYABRATA MOHANTY VS ASHOK KUMAR DAS | PRIYA RANJAN SINGH VS | / /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac ICC/0000001/2025 |
| 123 | D-CRLMC/5183/2025 CRLMC/751/2025 | KISHAN LAL AGRAWAL VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | KANTABANJI /203 /2023 ADDL.SESSIONS JUDGE,KANTABANJI(K CRREV/0000004/2024 |
| 124 | D-CRLMC/5191/2025 CRLMC/752/2025 | DUKHISYAMA MAHAPATRA VS STATE OF ODISHA | SURYA NARAYAN MISHRA VS | AINTHAPALI /99 /2018 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000945/2018 |
| 125 | D-CRLMC/5222/2025 | KANTA NATH SARAF | GAUTAM TRIPATHY | / /0 |

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| | CRLMC/753/2025 | VS ODISHA SALES | VS | J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0002635/2021 |
| 126 | D-CRLMC/5290/2025 CRLMC/754/2025 | M/S ORES ISPAT (P) LTD., SUNDARGARH VS AGROHA ISPAT (P) LTD., SUNDARGARH | PRANAB KUMAR SAMANTRAY VS | / /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000362/2008 |
| 127 | D-CRLMC/3620/2025 CRLMC/755/2025 | ANWAR ALI KHAN VS STATE OF ODISHA | SATYABRATA DASH VS | / /0 J.M.F.C.,BHADRAK(Bhadrak) ICC/0000275/2012 |
| 128 | D-CRLMC/5228/2025 CRLMC/756/2025 | SURESH KUMAR PARIDA VS STATE OF ODISHA | MANAS KUMAR CHAND VS | BALUGAON P.S. /149 /2015 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000319/2015 |
| 129 | D-CRLMC/4070/2025 CRLMC/757/2025 | RAMA CHANDRA PADHY VS STATE OF ODISHA | DEEPAK PANDA VS | CHANDRAPUR /74 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000117/2024 |
| 130 | D-CRLMC/4719/2025 CRLMC/758/2025 | ASHOK GANDA@ASHOK KUMAR NAG VS STATE OF ODISHA | PRANAY KUMAR MAHARAJ VS | B.SINGHPUR /97 /2021 JMFC, BORIGUMMA(Koraput) GR/0000386/2021 |
| 131 | D-CRLMC/5149/2025 CRLMC/759/2025 | DHANAJAYA ROUT VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | MAHILA P.S.(BBSR) /39 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003315/2020 |
| 132 | D-CRLMC/4012/2025 CRLMC/760/2025 | JYOTINDRIYA MOHANTY VS REPUBLIC OF INDIA(CBI) | NITYABRATA BEHURIA VS | CHAULIAGANJA /164 /1999 SPECIAL C.J.M.(CBI),BHUBANESWAR(K |
| 133 | D-CRLMC/5275/2025 CRLMC/761/2025 | PRASANTA KUMAR NAYAK VS STATE OF ODISHA | PRAKASH CHANDRA DASH VS | Spe/0000003/2004 RAJKANIKA /51 /2016 DIST.&SESSIONS JUDGE,KENDRAPARA |
| 134 | D-CRLMC/5276/2025 CRLMC/762/2025 | SOUMYA RANJAN BEHERA VS STATE OF ODISHA | JAGANNATH BHUYAN VS | ST/0000165/2021 / /0 EXCISE COMMISSIONER, ODISHA, CUT |
| 135 | D-CRLMP/5099/2025 CRLMP/247/2025 | ASHUTOSH BHANJA VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | EXCISE APPEAL/0000028/2024 / /0 () |
| 136 | D-CRLMP/5065/2025 CRLMP/248/2025 | NITISH KUMAR CHANDAN VS | BYOMAKESH TRIPATHY VS | / /0 () |

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| 137 | D-CRLMP/5067/2025 CRLMP/249/2025 | STATE OF ODISHA BISWAPRAVA DALEI VS | BYOMAKESH TRIPATHY VS | // / /0 () |
| 138 | D-CRLMP/5122/2025 CRLMP/250/2025 | STATE OF ODISHA BRUNDABATI OJHA VS | AMULYA RATNA PANDA VS | // / /0 () |
| 139 | D-CRLMP/5069/2025 CRLMP/251/2025 | STATE OF ODISHA RAMESH CHANDRA BEHERA VS | BYOMAKESH TRIPATHY VS | // / /0 () |
| 140 | D-CRLMP/5136/2025 CRLMP/252/2025 | STATE OF ODISHA ASHIYARE KHANAM VS | DHARMENDRA SETHY VS | // Bamapada (Industrial Area) /167 /2024 () |
| 141 | D-CRLMP/5070/2025 CRLMP/253/2025 | STATE OF ODISHA BASANTI BEHERA VS | ASHIS KUMAR MISHRA VS | // / /0 () |
| 142 | D-CRLMP/3611/2025 CRLMP/254/2025 | STATE OF ODISHA BASANTI DAS VS | MANOJ KUMAR MOHANTY VS | // / /0 A.D.J.,DHENKANAL(Dhenkanal) |
| 143 | D-CRLMP/4630/2025 CRLMP/255/2025 | STATE OF ODISHA MANI NAYAK VS | SOUMYA RANJAN PATI VS | CRREV/000037/2022 GHASIPURA /20 /2025 () |
| 144 | D-CRLREV/4683/2025 CRLREV/89/2025 | STATE OF ODISHA ANAPURNA PARIDA VS | LAKSHMAN MISHRA VS | // INDUSTRIAL ESTATE PS /140 /2024 S.D.J.M.,KHURDA(Khordha) |
| 145 | D-CRLREV/5056/2025 CRLREV/90/2025 | STATE OF ODISHA RINKU PIDISIKA@PERISIKA VS | BIRAJA PRASANNA DAS VS | MISCA/0000160/2024 CHANDILI /125 /2016 A.D.J.,RAYAGADA(Rayagada) |
| 146 | D-CRLREV/5350/2025 CRLREV/91/2025 | STATE OF ODISHA MAHIMANANDA MISHRA VS | PUSPAMITRA MOHAPATRA VS | CRA/000006/2017 COLLIERY /11 /2011 A.D.J.,TALCHER(Anugul) |
| 147 | D-CRLREV/5273/2025 CRLREV/92/2025 | STATE OF ODISHA MANAS SUNA VS STATE OF ODISHA | KIRTAN DANG VS | CT/0000110/2023 BANGOMUNDA /79 /2024 1ST ADDL SESSIONS JUDGE CUM PO,C CRA/0000049/2024 |

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| 148 | D-CRLREV/4237/2025 CRLREV/93/2025 | KUNDURU LAHAJAL@KUNDRU LAHAJAL@ GOUD VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BHAWANIPATNA TOWN /340 /2021 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CRA/0000004/2023 |
| 149 | D-ITA/7128/2025 ITA/6/2025 | PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESWAR VS M/S. SKD RICE INDUSTRIES PVT. LTD.CUTTACK | SUBASH CHANDRA MOHANTY,SR.S.C VS | // (// |
| 150 | D-JCRLA/5378/2025 JCRLA/25/2025 | ANANDA BHUYAN@BHIAN VS STATE OF ODISHA | ADV. VS | LAIKERA /171 /2017 SPECIAL JUDGE (POCSO), JHARSUGUDA TR/0000047/2017 |
| 151 | D-JCRLA/5381/2025 JCRLA/26/2025 | SUKANTA PARICHHA VS STATE OF ODISHA | ADV. VS | MOHANA /100 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000022/2020 |
| 152 | D-JCRLA/5387/2025 JCRLA/27/2025 | KUMESH LUHAR VS STATE OF ODISHA | ADV. VS | BELPAHAR /178 /2023 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000057/2023 |
| 153 | D-LAA/6767/2025 LAA/6/2025 | RABINDRANATH SENAPATI VS STATE OF ODISHA | SUDHIR CHANDRA MOHANTY VS | // CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) LA/0000011/2001 |
| 154 | D-MACA/6686/2025 MACA/234/2025 | JAGYANSINI CHHATRIA VS PRASANTA MIRDHA | PRADEEP KUMAR MISHRA VS | // 1ST MACT, DEOGARH(Debagarh) Mac/0000050/2020 |
| 155 | D-MACA/6717/2025 MACA/235/2025 | RAJESH RANJAN SAHOO VS APARAJITA PRADHAN | PRADEEP KUMAR MISHRA VS | // 1ST MACT, DEOGARH(Debagarh) Mac/0000078/2022 |
| 156 | D-MACA/6736/2025 MACA/236/2025 | BIMALA SINGH VS MAHAMMAD NAFISH | PRADEEP KUMAR MISHRA VS | // 1ST MACT, DEOGARH(Debagarh) Mac/0000098/2022 |
| 157 | D-MACA/7117/2025 MACA/237/2025 | THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO LTD, ROURKELA VS BILASH DEHURY | BIJOY DASMOHAPATRA VS | // 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000149/2022 |
| 158 | D-MACA/54143/2024 MACA/238/2025 | LINA TOPPO VS BIREN TOPPO | DEBASISH PATNAIK VS | // A.D.J.,KUCHINDA(Sambalpur) Mac/0000015/2021 |
| 159 | D-MACA/6995/2025 | SATYAJIT NATH | PRADEEP KUMAR MISHRA | // |

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| | MACA/239/2025 | VS ASHISH CHANDRA NATH | VS | 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000072/2013 |
| 160 | D-MACA/5692/2025 MACA/240/2025 | UGRASENA BEHERA VS RAJESH NAYAK | PRADEEP KUMAR MISHRA VS | // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000125/2019 |
| 161 | D-RSA/6809/2025 RSA/94/2025 | AKSHAYA KUMAR SAHOO VS KATHI BEHERA | PRABIN DAS VS | // DISTRICT AND SESSIONS JUDGE,ANGU RFA/0000008/2024 |
| 162 | D-RSA/6937/2025 RSA/95/2025 | GOBINDA ARAKHA VS HARIHAR ARAKHA | AJODHYA RANJAN DASH VS | // DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000048/2014 |
| 163 | D-RVWPET/2817/2025 RVWPET/54/2025 | KUMUDINI BEHERA VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | // (// |
| 164 | D-RVWPET/2889/2025 RVWPET/55/2025 | RAJALAXMI BALABANTARAY VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // (// |
| 165 | D-TRP(C)/6743/2025 TRP(C)/46/2025 | BABITA SAMAL VS BHUBAN SAMAL | RAJENDRA KUMAR PRADHAN VS | // CIVIL JUDGE(JD),HINDOL(Dhenkanal) Mat/0000022/2024 |
| 166 | D-TRP(C)/6756/2025 TRP(C)/47/2025 | RUPALI NAYAK VS KUMAR HARIHARAN MOHANTY | RAMESH CHANDRA MAHARANA VS | // JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000401/2024 |
| 167 | D-TRP(C)/6865/2025 TRP(C)/48/2025 | APARNA AGRAWALLA VS SUNIL AGRAWALA | SATYAJIT MOHAPATRA VS | // JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000141/2024 |
| 168 | D-TRP(C)/7016/2025 TRP(C)/49/2025 | MUSTARI BEGUM VS SK. SABAZ | KARUNAKAR GAYA VS | // JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000442/2024 |
| 169 | D-TRP(C)/6826/2025 TRP(C)/50/2025 | RAJESH KUMAR NANDA@RAJESH NANDA VS CHINMAYEE PANI | LALITENDU MISHRA VS | // CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000031/2024 |
| 170 | D-TRP(C)/6880/2025 TRP(C)/51/2025 | NAMRATA SAMAL VS | BYOMOKESH SAHOO VS | // JUDGE, FAMILY COURT, DEOGARH(De |

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| 171 | D-TRP(C)/6894/2025 TRP(C)/52/2025 | SANJIT KUMAR PRADHAN SASMITA MAHARANA VS RAJENDRA MAHARANA | PRATAP KUMAR NAYAK VS | CP/0000003/2025 // CIVIL JUDGE (SD),ASKA(Ganjam) Mat/0000005/2025 |
| 172 | D-TRP(C)/6945/2025 TRP(C)/53/2025 | MAMATA DAS VS GYANENDRA DAS ADHIKARI | PRAVASH CHANDRA JENA VS | // JUDGE FAMILY COURT,BALASORE(Bal) CP/0000716/2022 |
| 173 | D-WA/4233/2025 WA/457/2025 | STATE OF ODISHA VS PRATIBHA SWAIN | SONAK MISHRA ,A.S.C VS | // () // |
| 174 | D-WA/6875/2025 WA/458/2025 | KENDRIYA VIHAR RESIDENT WELFARE ASSOCIATION,BBSR VS IGR CUM REGISTRAR OF SOCIETIES, ODISHA | MOHIT AGARWAL VS | // () // |
| 175 | D-WA/6980/2025 WA/459/2025 | B. DILESWARI VS THE DIRECTOR, HIGHER SECONDAIY EDUCATION, ODISHA, BBSR | MANOJ KUMAR MOHANTY VS | // () // |
| 176 | D-WA/6760/2025 WA/460/2025 | ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION (OGBBCA),KORAPUT VS UNION OF INDIA | DEBENDRA MOHANTA VS | // () // |
| 177 | D-WA/6989/2025 WA/461/2025 | STATE OF ODISHA VS SRIDHAR JENA | JAYANTA KUMAR BAL, A.G.A. VS | // () // |
| 178 | D-WA/7183/2025 WA/462/2025 | JHADESWAR MAHADEV MANDIR COMMITTEE, BALASORE VS STATE OF ODISHA | SOMA PATNAIK VS | // () // |
| 179 | D-WA/6987/2025 WA/463/2025 | STATE OF ODISHA VS SURENDRA NATH BARIK | JAYANTA KUMAR BAL, A.G.A. VS | // () // |
| 180 | D-WA/6991/2025 WA/464/2025 | STATE OF ODISHA VS PURNA CHANDRA SAHOO | AUROVINDA MOHANTY, A.S.C. VS | // () // |
| 181 | D-WA/6990/2025 WA/465/2025 | STATE OF ODISHA VS PURNA CHANDRA NAIK | JAYANTA KUMAR BAL, A.G.A. VS | // () // |

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| 182 | D-WP(C)/4724/2025 WP(C)/5331/2025 | NIRUPAMA MISHRA VS STATE OF ODISHA | PRAFULLA CHANDRA ACHARYA VS | // 0 // |
| 183 | D-WP(C)/5840/2025 WP(C)/5332/2025 | UTTAM KUMAR MAHAPATRA VS STATE OF ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // |
| 184 | D-WP(C)/6870/2025 WP(C)/5333/2025 | NAGMA PARBIN VS REVENUE DIVISIONAL COMMISSIONER, CUTTACK | ATUL TRIPATHY VS | // 0 // |
| 185 | D-WP(C)/6785/2025 WP(C)/5334/2025 | SAILABALA MOHANTY VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | // 0 // |
| 186 | D-WP(C)/4741/2025 WP(C)/5335/2025 | DIBYARANJAN NAIK VS STATE OF ODISHA | PRAFULLA CHANDRA ACHARYA VS | // 0 // |
| 187 | D-WP(C)/6909/2025 WP(C)/5336/2025 | BANITA MOHAPATRA VS STATE OF ODISHA | ARUPANANDA GOSWAMY VS | // 0 // |
| 188 | D-WP(C)/5847/2025 WP(C)/5337/2025 | RAMAHARI HANSADAH VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 189 | D-WP(C)/6817/2025 WP(C)/5338/2025 | SUNITA CHOUDHARY VS STATE OF ODISHA | DEVAVRAT DEVESH VS | // 0 // |
| 190 | D-WP(C)/5049/2025 WP(C)/5339/2025 | M/S PRADEEP KUMAR DAS, BALANGIR VS THE COMNR. COMMERCIAL TAX AND GOODS AND SERVICES TAX, BANIJYAKARA BHAWAN, CUTTACK | ABHILASH MISHRA VS | // 0 // |
| 191 | D-WP(C)/6712/2025 WP(C)/5340/2025 | DULEI DEHURI VS STATE OF ODISHA | SANJIB MOHANTY VS | // 0 // |
| 192 | D-WP(C)/5057/2025 WP(C)/5341/2025 | M/S. PRADEEP KUMAR DAS, BALANGIR VS THE COMNR. COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T.), BANIJYAKAR BHAWAN, CUTTACK | ABHILASH MISHRA VS | // 0 // |
| 193 | D-WP(C)/5544/2025 | LAXMIDHAR MAHANTA | SWAPNIL ROY | // |

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|-----|--------------------------------------|--|----------------------------------|-------------------------------------|
| | WP(C)/5342/2025 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/6808/2025 WP(C)/5343/2025 | PARAMANANDA NAYAK VS STATE OF ODISHA | PRASANTA KUMAR MOHANTY (2) VS | // 0 // |
| 195 | D-WP(C)/5825/2025 WP(C)/5344/2025 | ANIL KUMAR MUKHARJEE VS UNION OF INDIA | SAPAN KUMAR PAL VS | // 0 // |
| 196 | D-WP(C)/6846/2025 WP(C)/5345/2025 | SWAYAM PRAJNA RAY VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 197 | D-WP(C)/6507/2025 WP(C)/5346/2025 | KARUNAKAR BEHERA VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |
| 198 | D-WP(C)/6348/2025 WP(C)/5347/2025 | MANASI RANI PARIDA VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // 0 // |
| 199 | D-WP(C)/5673/2025 WP(C)/5348/2025 | SISIR NAIK VS STATE OF ODISHA | ABHILASH MISHRA VS | // 0 // |
| 200 | D-WP(C)/6759/2025 WP(C)/5349/2025 | DURGA CHARAN NAYAK VS STATE OF ODISHA | CHITTA RANJAN PATTNAIK VS | // 0 // |
| 201 | D-WP(C)/7122/2025 WP(C)/5350/2025 | SUJIT KUMAR PRADHAN VS STATE OF ODISHA | RAGHUNATH SINGH VS | // 0 // |
| 202 | D-WP(C)/6795/2025 WP(C)/5351/2025 | ALOK SAHOO VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | // 0 // |
| 203 | D-WP(C)/6812/2025 WP(C)/5352/2025 | KUNAL GOUTAM DAS VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 204 | D-WP(C)/6898/2025 WP(C)/5353/2025 | DHIRAMANI MALLICK VS | SRIKANTA KUMAR NATH VS | // 0 |

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|-----|--------------------------------------|--|-------------------------------|-------------------------------------|
| 205 | D-WP(C)/5805/2025 WP(C)/5354/2025 | STATE OF ODISHA SAIRAJA SAHOO VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 206 | D-WP(C)/6896/2025 WP(C)/5355/2025 | STATE OF ODISHA SALABAT KHAN VS | ARUPANANDA GOSWAMY VS | // // 0 |
| 207 | D-WP(C)/6810/2025 WP(C)/5356/2025 | STATE OF ODISHA UTKAL KISHORE KHUNTIA VS | DIPTI RANJAN BHOKTA VS | // // 0 |
| 208 | D-WP(C)/6899/2025 WP(C)/5357/2025 | STATE OF ODISHA JUGAL KISHORE MISHRA VS | NIRANJAN PRASAD PATRA VS | // // 0 |
| 209 | D-WP(C)/6861/2025 WP(C)/5358/2025 | STATE OF ODISHA UTKAL KISHORE KHUNTIA VS | DIPTI RANJAN BHOKTA VS | // // 0 |
| 210 | D-WP(C)/6893/2025 WP(C)/5359/2025 | STATE OF ODISHA SANKARSAN SETHI VS | SIDHESWAR MALLIK VS | // // 0 |
| 211 | D-WP(C)/6890/2025 WP(C)/5360/2025 | STATE OF ODISHA CHANDRABHANU NAIK VS | PRADEEP KUMAR MAHAPATRA VS | // // 0 |
| 212 | D-WP(C)/3931/2025 WP(C)/5361/2025 | STATE OF ODISHA BISHNU CHARAN SAHOO VS | RAGHUNATH BISWAL VS | // // 0 |
| 213 | D-WP(C)/6889/2025 WP(C)/5362/2025 | UNION OF INDIA DR.ASHOK KUMAR BEHERA VS | SIDHESWAR MALLIK VS | // // 0 |
| 214 | D-WP(C)/6902/2025 WP(C)/5363/2025 | STATE OF ODISHA NANDA KISHORE BARIK VS | ARUPANANDA GOSWAMY VS | // // 0 |
| 215 | D-WP(C)/6888/2025 WP(C)/5364/2025 | STATE OF ODISHA BIDYADHAR ROUT VS | ARUPANANDA GOSWAMY VS | // // 0 |
| | | STATE OF ODISHA | | // |

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|-----|--------------------------------------|---|------------------------------|-------------------------------------|
| 216 | D-WP(C)/6900/2025 WP(C)/5365/2025 | MANORAMA SENAPATI VS STATE OF ODISHA | ARUPANANDA GOSWAMY VS | // 0 // |
| 217 | D-WP(C)/5839/2025 WP(C)/5366/2025 | BANSHIDHAR PARIDA VS STATE OF ODISHA | AVIJIT PAL VS | // 0 // |
| 218 | D-WP(C)/6832/2025 WP(C)/5367/2025 | DHARITRI SUNA VS STATE OF ODISHA | PRAMOD CHANDRA SEJPADA VS | // 0 // |
| 219 | D-WP(C)/6842/2025 WP(C)/5368/2025 | SIMANCHAL GANDA VS STATE OF ODISHA | PRAMOD CHANDRA SEJPADA VS | // 0 // |
| 220 | D-WP(C)/6903/2025 WP(C)/5369/2025 | HRUSIKESH MOHANTY VS REGISTRAR COOPERATIVE SOCIETIES, BBSR | SHAKTI DATTA TRIPATHY VS | // 0 // |
| 221 | D-WP(C)/6884/2025 WP(C)/5370/2025 | RAMAKANTA SWAIN VS STATE OF ODISHA | ARUPANANDA GOSWAMY VS | // 0 // |
| 222 | D-WP(C)/6848/2025 WP(C)/5371/2025 | KAPAL BASUDEV @ K.BASUDEV @KAPALA VASUDEV @ KAPAL BASUDEV VS STATE OF ODISHA | SANJAY KUMAR PRADHAN VS | // 0 // |
| 223 | D-WP(C)/6866/2025 WP(C)/5372/2025 | ROSE SAHU VS STATE OF ODISHA | PRASANNA KUMAR DASH VS | // 0 // |
| 224 | D-WP(C)/6504/2025 WP(C)/5373/2025 | M/S. PRAMODA KUMAR SWAIN VS COMMISSIONER OF CT AND GST, ODISHA | KSHIROD KUMAR SAHOO VS | // 0 // |
| 225 | D-WP(C)/6905/2025 WP(C)/5374/2025 | SUBASH CHANDRA PANDA VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 226 | D-WP(C)/7202/2025 WP(C)/5375/2025 | M/S GOVERNING BODY OF BIJU PATTANAIAK COLLEGE , ANTEI,KENDRAPARA VS REGIONAL PROVIDENT COMMISSIONER II (PD),CUTTACK | PITAMBAR JENA VS | // 0 // |
| 227 | D-WP(C)/6910/2025 | NINA TRIPATHY | PABITRA KUMAR NAYAK | // |

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| | WP(C)/5376/2025 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/5546/2025 WP(C)/5377/2025 | GANAPATI JENA VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 229 | D-WP(C)/6892/2025 WP(C)/5378/2025 | BANAMALI PRADHAN VS STATE OF ODISHA | ARUPANANDA GOSWAMY VS | // 0 // |
| 230 | D-WP(C)/5547/2025 WP(C)/5379/2025 | HARISH CHANDRADAS VS STATE OF ODISHA | SWAPNIL ROY VS | // 0 // |
| 231 | D-WP(C)/6911/2025 WP(C)/5380/2025 | BAIDYANATH MOHAPATRA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 232 | D-WP(C)/6886/2025 WP(C)/5381/2025 | BHABANI SANKAR MOHANTA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 233 | D-WP(C)/6914/2025 WP(C)/5382/2025 | SIBA SANKAR DALABEHERA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 234 | D-WP(C)/6748/2025 WP(C)/5383/2025 | RAJKUMARI BARIHA VS COLLECTOR, SAMBALPUR | ARIJEET MISHRA VS | // 0 // |
| 235 | D-WP(C)/6916/2025 WP(C)/5384/2025 | SK.BELAL UDDIN AHMMEDI VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 236 | D-WP(C)/7012/2025 WP(C)/5385/2025 | BHAJA GOBINDA ROUSTRAY VS STATE OF ODISHA | BIRAJA PRASANNA DAS VS | // 0 // |
| 237 | D-WP(C)/6747/2025 WP(C)/5386/2025 | M/S. PRASAN BEHERA, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX, BBSR-III | ITISHREE TRIPATHY VS | // 0 // |
| 238 | D-WP(C)/7014/2025 WP(C)/5387/2025 | BARSHA TRIPATHI GUPTA VS | BIRAJA PRASANNA DAS VS | // 0 |

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|-----|--------------------------------------|---|----------------------------|-------------------------------------|
| 239 | D-WP(C)/1389/2025 WP(C)/5388/2025 | STATE OF ODISHA CHINMAYI PAL VS THE AUTHORIZED OFFICER, CANARA BANK, CUTTACK | DR. SUJATA DASH VS | // // 0 // |
| 240 | D-WP(C)/6773/2025 WP(C)/5389/2025 | BINAPANI MOHANTA VS STATE OF ODISHA | PURNA CHANDRA MISHRA VS | // 0 // |
| 241 | D-WP(C)/6921/2025 WP(C)/5390/2025 | DAYANIDHI BEHERA VS MANASI BEHERA | PABITRA KUMAR NAYAK VS | // 0 // |
| 242 | D-WP(C)/6111/2025 WP(C)/5391/2025 | MANOJ KARUA VS STATE OF ODISHA | NETRANANDA BISWAL VS | // 0 // |
| 243 | D-WP(C)/6975/2025 WP(C)/5392/2025 | ANITA MAHALIK VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // 0 // |
| 244 | D-WP(C)/6117/2025 WP(C)/5393/2025 | PRIYABRATA MOHAPATRA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // 0 // |
| 245 | D-WP(C)/6510/2025 WP(C)/5394/2025 | CHITTARANJAN MOHAPATRA VS STATE OF ODISHA | PITAMBAR PANDA VS | // 0 // |
| 246 | D-WP(C)/7068/2025 WP(C)/5395/2025 | SILU DHAL VS STATE OF ODISHA | SIBARANJAN POLAI VS | // 0 // |
| 247 | D-WP(C)/7212/2025 WP(C)/5396/2025 | X VS STATE OF ODISHA | ARNAV BEHERA VS | // 0 // |
| 248 | D-WP(C)/6730/2025 WP(C)/5397/2025 | ROHIT KUMAR BEHERA VS STATE OF ODISHA | AJIT CH MOHAPATRA VS | // 0 // |
| 249 | D-WP(C)/3463/2025 WP(C)/5398/2025 | ASHOKE CHAKRABORTY VS STATE OF ODISHA | ANKITA MUKHERJI VS | // 0 // |

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|-----|--------------------------------------|--|-------------------------------|-------------------------------------|
| 250 | D-WP(C)/6769/2025 WP(C)/5399/2025 | M/S. SASMITA BEHERA VS COMMISSIONER OF CT AND GST, ODISHA, | KSHIROD KUMAR SAHOO VS | // 0 // |
| 251 | D-WP(C)/6947/2025 WP(C)/5400/2025 | RAJAKISHORE MISHRA VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 252 | D-WP(C)/3817/2025 WP(C)/5401/2025 | NAKULA ROUT VS UNION OF INDIA | RAGHUNATH BISWAL VS | // 0 // |
| 253 | D-WP(C)/6881/2025 WP(C)/5402/2025 | TEJESWAR NAYAK VS STATE OF ODISHA | JAGANNATH BHUYAN VS | // 0 // |
| 254 | D-WP(C)/7207/2025 WP(C)/5403/2025 | AKHAYA DALAI VS SATYANARAYAN ROUT | SOUMIK SPANDAN TRIPATHY VS | // 0 // |
| 255 | D-WP(C)/6959/2025 WP(C)/5404/2025 | MADHUSUDAN SAHOO VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | // 0 // |
| 256 | D-WP(C)/6840/2025 WP(C)/5405/2025 | M/S.RAJA BRICKS, BALESWAR VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 257 | D-WP(C)/6992/2025 WP(C)/5406/2025 | ANJALI SETHI VS THE STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | // 0 // |
| 258 | D-WP(C)/6856/2025 WP(C)/5407/2025 | PRAFULLA KUMAR PATRA VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS | // 0 // |
| 259 | D-WP(C)/6746/2025 WP(C)/5408/2025 | PANCHANAN SAHU VS COLLECTOR, SAMBALPUR | ARIJEET MISHRA VS | // 0 // |
| 260 | D-WP(C)/7086/2025 WP(C)/5409/2025 | ANANDA NAYAK VS THE TAHSILDAR, TIHIDI | SRIKAR KUMAR RATH VS | // 0 // |
| 261 | D-WP(C)/7002/2025 | BRAJABANDHU BEHERA | BIREN SANKAR TRIPATHY | // |

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|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
| | WP(C)/5410/2025 | VS STATE OF ODISHA | VS | 0 // |
| 262 | D-WP(C)/7037/2025 WP(C)/5411/2025 | M/S SURAJ ENGINEERING, GANJAM VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 263 | D-WP(C)/7083/2025 WP(C)/5412/2025 | SUDARSAN ROUL VS TAHASILDAR ,TIHIDI | SRIKAR KUMAR RATH VS | // 0 // |
| 264 | D-WP(C)/6749/2025 WP(C)/5413/2025 | BASANTI KUDEI VS COLLECTOR, SAMBALPUR | ARIJEET MISHRA VS | // 0 // |
| 265 | D-WP(C)/6882/2025 WP(C)/5414/2025 | REELI BEHERA VS ODISHA GRAMYA BANK | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 266 | D-WP(C)/6978/2025 WP(C)/5415/2025 | BALKRUSHNA GARNAYAK VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 267 | D-WP(C)/6981/2025 WP(C)/5416/2025 | PRATAP CHANDRA MOHANTY VS STATE OF ODISHA | BASUDEV BARIK VS | // 0 // |
| 268 | D-WP(C)/6788/2025 WP(C)/5417/2025 | PASHUPATI JANA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | // 0 // |
| 269 | D-WP(C)/6904/2025 WP(C)/5418/2025 | LAXMAN BEHERA VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 270 | D-WP(C)/6863/2025 WP(C)/5419/2025 | DEBASIS MOHANTY VS STATE OF ODISHA | MANOJ OJHA VS | // 0 // |
| 271 | D-WP(C)/3831/2025 WP(C)/5420/2025 | ABRI KUMAR BAGHEL VS STATE OF ODISHA | SUBHASIS MOHAPATRA VS | // 0 // |
| 272 | D-WP(C)/6994/2025 WP(C)/5421/2025 | TRILOCHAN PATTNAIK VS | PRADEEP KUMAR MAHAPATRA VS | // 0 |

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|-----|--------------------------------------|--|-----------------------------|-------------------------------------|
| 273 | D-WP(C)/6950/2025 WP(C)/5422/2025 | STATE OF ODISHA MAMINA MALLICK VS AUTHORIZED OFFICER , CANARA BANK | ANITA NANDA VS | // // 0 // |
| 274 | D-WP(C)/7218/2025 WP(C)/5423/2025 | PRAVASINI BEHERA VS STATE OF ODISHA | BISHAL BAIVAB VS | // 0 // |
| 275 | D-WP(C)/7001/2025 WP(C)/5424/2025 | PARIKSHITA BISWAL VS STATE OF ODISHA | BIREN SANKAR TRIPATHY VS | // 0 // |
| 276 | D-WP(C)/4083/2025 WP(C)/5425/2025 | M/S PRATISTHA AUTOMOBILES, BBSR VS PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK | ABHISHEK DASH VS | // 0 // |
| 277 | D-WP(C)/7151/2025 WP(C)/5426/2025 | SANTOSH KUMAR BHOI VS STATE OF ODISHA | AMITABH MISHRA VS | // 0 // |
| 278 | D-WP(C)/6482/2025 WP(C)/5427/2025 | CHITTARANJAN MOHANTY VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 279 | D-WP(C)/6777/2025 WP(C)/5428/2025 | CHHABIRANI NAYAK VS STATE OF ODISHA | RAMAKANTA DAS VS | // 0 // |
| 280 | D-WP(C)/7018/2025 WP(C)/5429/2025 | PITABASA PARIDA VS UNION OF INDIA | SK. ZAFARULLA VS | // 0 // |
| 281 | D-WP(C)/7013/2025 WP(C)/5430/2025 | PRADYUMNA KUMAR DAS VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 282 | D-WP(C)/7047/2025 WP(C)/5431/2025 | VIVEK PRASAD JAISWAL VS STATE OF ODISHA | ASHOK KUMAR ROUT VS | // 0 // |
| 283 | D-WP(C)/7015/2025 WP(C)/5432/2025 | ISWAR CHANDRA SUTAR VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |

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| 284 | D-WP(C)/7048/2025 WP(C)/5433/2025 | M/S. SAROM AGGLOMERATES PRIVATE LIMITED,KHORDA VS STATE OF ODISHA | ASHOK KUMAR ROUT VS | // 0 // |
| 285 | D-WP(C)/7152/2025 WP(C)/5434/2025 | AKHILA BARIK VS STATE OF ODISHA | LALITENDU MISHRA VS | // 0 // |
| 286 | D-WP(C)/7050/2025 WP(C)/5435/2025 | M/S.SAROM AGGLOMERATES PRIVATE LIMITED,BHUBANESWAR VS STATE OF ODISHA | ASHOK KUMAR ROUT VS | // 0 // |
| 287 | D-WP(C)/6883/2025 WP(C)/5436/2025 | KANHU CHARAN NAYAK VS STATE ELECTION COMMISSIONER, ODISHA. | JEEVANJYOTI MOHANTY VS | // 0 // |
| 288 | D-WP(C)/7071/2025 WP(C)/5437/2025 | SATYA SARATHI BEDAMATTA VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 289 | D-WP(C)/6877/2025 WP(C)/5438/2025 | HEMANT DALAI VS STATE OF ODISHA | BIBHU PRASAD DAS VS | // 0 // |
| 290 | D-WP(C)/5698/2025 WP(C)/5439/2025 | M/S. JSW STEEL LTD., MUMBAI VS ASSISTANT COMMISSIONER, GOPALPUR CUSTOMS DIVISION,GANJAM | AMIT PATTNAIK VS | // 0 // |
| 291 | D-WP(C)/7222/2025 WP(C)/5440/2025 | DR.LIPSA PADHIHARY VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 292 | D-WP(C)/7075/2025 WP(C)/5441/2025 | GEHLEI DAS VS TAHASILDAR, TIHIDI | SRIKAR KUMAR RATH VS | // 0 // |
| 293 | D-WP(C)/5451/2025 WP(C)/5442/2025 | SARAT CHANDRA NAYAK VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 294 | D-WP(C)/7079/2025 WP(C)/5443/2025 | SANTOSH DAS VS TAHASILDAR, TIHIDI | SRIKAR KUMAR RATH VS | // 0 // |
| 295 | D-WP(C)/7082/2025 | CHINTAMANI DASH | SRIKAR KUMAR RATH | // |

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|-----|-------------------|--|---------------------------|-------------------------------------|
| | WP(C)/5444/2025 | VS | VS | 0 |
| | | THE TAHSILDAR, TIHIDI | | // |
| 296 | D-WP(C)/7085/2025 | GANESH CHANDRA DAS | SRIKAR KUMAR RATH | // |
| | WP(C)/5445/2025 | VS | VS | 0 |
| | | THE TAHSILDAR, TIHIDI | | // |
| 297 | D-WP(C)/6925/2025 | NIRANJAN SAMANTRAY | CHOUDHURY SATYAJIT MISHRA | // |
| | WP(C)/5446/2025 | VS | VS | 0 |
| | | ODISHA GRAMYA BANK, KHURDA | | // |
| 298 | D-WP(C)/6136/2025 | SUNANDA BEHERA | SOUMYA RANJAN PATI | // |
| | WP(C)/5447/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 299 | D-WP(C)/6775/2025 | KALYANI BISWAL | ADITYA MISHRA | // |
| | WP(C)/5448/2025 | VS | VS | 0 |
| | | THE RBI OMBUDSMAN,BBSR | | // |
| 300 | D-WP(C)/7219/2025 | MAA MANGALA TEMPLE AND KALYAN MANDAP MANAGING COMMITTEE, BERHAMPUR | RAMESH CHANDRA MOHANTY | // |
| | WP(C)/5449/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | D-WP(C)/7095/2025 | DR. MANORANJAN SAMAL | BISWABIHARI MOHANTY | // |
| | WP(C)/5450/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | D-WP(C)/6887/2025 | ADITYA BEHERA | JEEVANJYOTI MOHANTY | // |
| | WP(C)/5451/2025 | VS | VS | 0 |
| | | RAMESH NATH | | // |
| 303 | D-WP(C)/5773/2025 | RAMA CHANDRA BHATRA | RABINDRA KUMAR PATNAIK | // |
| | WP(C)/5452/2025 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/2408/2025 | DIBAKAR NAYAK | DURGESH NARAYAN RATH | // |
| | WP(C)/5453/2025 | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 305 | D-WP(C)/6709/2025 | STATE BANK OF INDIA, MADHUPATNA, CUTTACK | SUBRAT MISRA | // |
| | WP(C)/5454/2025 | VS | VS | 0 |
| | | M/S MOHTA TECHNOCRATS PVT. LTD., KOLKATA | | // |
| 306 | D-WP(C)/6988/2025 | SATYAJIT PANDA | KHIROD CHANDRA MAJHI | // |
| | WP(C)/5455/2025 | VS | VS | 0 |

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|-----|--|--|-----------------------------|-------------------------------------|
| 307 | D-WP(C)/7045/2025 WP(C)/5456/2025 | R.T.O., BBSR II BAIKUNTH NAIK VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // // () |
| 308 | D-WP(C)/6958/2025 WP(C)/5457/2025 | RASMI RANJAN ROUSTRAY VS CHAIRMAN ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR | PRAVASH CHANDRA JENA VS | // () |
| 309 | D-WP(C)/6794/2025 WP(C)/5458/2025 | LAXMIKANTA SWAIN VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | // () |
| 310 | D-WP(C)/7072/2025 WP(C)/5459/2025 | KANHU MUDULI @ RAJENDRA MUDULUI VS TAHASILDAR TIHIDI | SRIKAR KUMAR RATH VS | // () |
| 311 | D-WP(C)/6908/2025 WP(C)/5460/2025 | CHAKRADHAR MOHANTY VS STATE OF ODISHA | MANOJ OJHA VS | // () |
| 312 | D-WPCRL/3965/2025 WPCRL/18/2025 | RAJ KISHORE RANA VS STATE OF ODISHA | BISWAJIT NAYAK VS | TANGI (KHURDA) /50 /2025 () |
| 313 | D-WPCRL/5391/2025 WPCRL/19/2025 | PRITIREKHA ROUT VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | BASUDEVPUR /937 /2024 () |
| 314 | D-ABLAPL/5126/2025 ABLAPL/1995/2025 | RAMESH SAMAL VS STATE OF ODISHA | BIBHUTI BHUSAN MISHRA VS | BARI RAMACHANDRAPUR /56 /2025 () |
| 315 | D-ABLAPL/5167/2025 ABLAPL/1996/2025 | PRAHALLAD SAMANTRAY VS STATE OF ODISHA | SUVASHISH PATTANAIAK VS | KHURDA SADAR /3 /2025 () |
| 316 | D-ABLAPL/1834/2025 ABLAPL/1997/2025 | PARSURAM SAHU VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | JARADA /450 /2023 () |
| 317 | D-ABLAPL/4987/2025 ABLAPL/1998/2025 | LINKAN KU. LAYAK @ LINKON LAYAK @ BIJAY NAYAK @ LINKAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BERHAMPUR TOWN /47 /2025 () |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|---|
| 318 | D-ABLAPL/4741/2025 ABLAPL/1999/2025 | RAJIB JENA VS STATE OF ODISHA | AMIT KUMAR NATH VS | BANARAPAL /261 /2020 () // |
| 319 | D-ABLAPL/4853/2025 ABLAPL/2000/2025 | RAJAN PRADHAN VS STATE OF ODISHA | BIKASH KUMAR PRADHAN VS | REAMAL /318 /2023 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000029/2023 |
| 320 | D-ABLAPL/5193/2025 ABLAPL/2001/2025 | NAUSHAD AHMED VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | LANJIGARH /2 /2025 () // |
| 321 | D-ABLAPL/5274/2025 ABLAPL/2002/2025 | SK. AJARUDDIN @ SK. AZHAR VS STATE OF ODISHA | ARIJEET MISHRA VS | PANIKOILI /27 /2025 () // |
| 322 | D-ABLAPL/5292/2025 ABLAPL/2003/2025 | SANTOSH BEHERA VS STATE OF ODISHA | RAKESH BEHERA VS | MARINE PS ARAKHAKUDA /11 /2025 () // |
| 323 | D-ABLAPL/5294/2025 ABLAPL/2004/2025 | MANJU PANDA @ PRAMILA PANDA VS STATE OF ODISHA | MOHAMMED RIAZ VS | DHUSURI /53 /2025 () // |
| 324 | D-ABLAPL/5267/2025 ABLAPL/2005/2025 | USHAMAN KHAN VS STATE OF ODISHA | BHARAT JALLI VS | INDUSTRIAL ESTATE PS /42 /2025 () // |
| 325 | D-ABLAPL/5338/2025 ABLAPL/2006/2025 | NIRANJAN ROUT VS STATE OF ODISHA | DEEPAK KU SAHOO VS | PATKURA /11 /2025 () // |
| 326 | D-ABLAPL/5269/2025 ABLAPL/2007/2025 | SANJIB KUMAR NAYAK VS STATE OF ODISHA | BIBHU PRASAD CHHUALSINGH VS | GANGAPUR (ASKA) /440 /2024 () // |
| 327 | D-ABLAPL/5384/2025 ABLAPL/2008/2025 | PRASANNA CHOUDHARY VS STATE OF ODISHA | AMIT PATTNAIK VS | KALINGA NAGAR /38 /2025 () // |
| 328 | D-ABLAPL/5142/2025 ABLAPL/2009/2025 | K.PRASAD ACHARY VS STATE OF ODISHA | DEEPAK KU SAHOO VS | NIKIRAI /25 /2016 () // |
| 329 | D-ABLAPL/5155/2025 | SANJAY @ SANJAY KUMAR MALIK | ASHOK KUMAR SAHOO | MAHAKALPARA /15 /2025 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|------------------------------|-------------------------------------|
| | ABLAPL/2010/2025 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/3944/2025 ABLAPL/2011/2025 | BISWANATH BISWAL @ JADUNATH BISWAL VS STATE OF ODISHA | KALINDA KUMAR ROUT VS | JAJPUR TOWN /207 /2005 () // |
| 331 | D-ABLAPL/4728/2025 ABLAPL/2012/2025 | TANMAYA MISHRA VS STATE OF ODISHA | AJIT KUMAR PANIGRAHI VS | SONEPUR /136 /2021 () // |
| 332 | D-ABLAPL/5286/2025 ABLAPL/2013/2025 | SACHIN HANS VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | KANTABANJI /497 /2024 () // |
| 333 | D-ABLAPL/5281/2025 ABLAPL/2014/2025 | PRABHAT SAHOO VS STATE OF ODISHA | MANORANJAN PADHI VS | SARANAKUL /179 /2024 () // |
| 334 | D-ABLAPL/4825/2025 ABLAPL/2015/2025 | MRUTYUNJAYA MISHRA VS STATE OF ODISHA | PRABIR KUMAR RAY VS | JAJPUR TOWN /68 /2025 () // |
| 335 | D-ABLAPL/5339/2025 ABLAPL/2016/2025 | UTSHAB SAMANTA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA /30 /2025 () // |
| 336 | D-ABLAPL/5028/2025 ABLAPL/2017/2025 | SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | BALIAPAL /259 /2024 () // |
| 337 | D-ABLAPL/5344/2025 ABLAPL/2018/2025 | JAYAPRAKASH BEHERA VS STATE OF ODISHA | SUSHANTA HARICHANDAN VS | KANPUR /11 /2025 () // |
| 338 | D-ABLAPL/5356/2025 ABLAPL/2019/2025 | JYOTIRMILAN HOTA VS STATE OF ODISHA | RAJJEET ROY VS | BARGARH /465 /2023 () // |
| 339 | D-ABLAPL/4866/2025 ABLAPL/2020/2025 | SANKARSAN PADHI VS STATE OF ODISHA | MANOJ BIHARI DAS VS | MADHUPATNA /381 /2022 () // |
| 340 | D-ABLAPL/5319/2025 ABLAPL/2021/2025 | GANGE AMAT VS | AMITAV TRIPATHY VS | KANTAMAL /215 /2024 () |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|------------------------------|---|
| 341 | D-ABLAPL/4707/2025 ABLAPL/2022/2025 | STATE OF ODISHA BHAIRAVABHATLA KAMESWAR RAO VS STATE OF ODISHA | SUNKUR SUDHAKAR RAO VS | // RAYAGADA TOWN /35 /2025 () // |
| 342 | D-ABLAPL/5407/2025 ABLAPL/2023/2025 | PANDA @ PANDU BAGARTI VS STATE OF ODISHA | AMITAV TRIPATHY VS | KANTAMAL /229 /2024 () // |
| 343 | D-ABLAPL/4360/2025 ABLAPL/2024/2025 | TARUNA KUMAR NAYAK VS STATE OF ODISHA | BIKRAM KISHORE NAYAK VS | PATTAMUNDAI /342 /2024 () // |
| 344 | D-ABLAPL/5168/2025 ABLAPL/2025/2025 | TIKESWAR SETH @ TIKUNU VS STATE OF ODISHA | SOUMYA MISHRA VS | barpalli /160 /2024 () // |
| 345 | D-ABLAPL/4960/2025 ABLAPL/2026/2025 | JITU GURANDI VS STATE OF ODISHA | JAGABANDHU SAHU VS | DEOGAON /35 /2025 () // |
| 346 | D-ABLAPL/5409/2025 ABLAPL/2027/2025 | DIPANJALI BHUE VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | TARBHA /4 /2025 () // |
| 347 | D-ABLAPL/5373/2025 ABLAPL/2028/2025 | PABITRA PRADHAN VS STATE OF ODISHA | JANMEJAYA KATIKIA VS | BALUGAON P.S. /42 /2025 () // |
| 348 | D-ABLAPL/5411/2025 ABLAPL/2029/2025 | BIDESWAR KANHAR VS STATE OF ODISHA | AMITAV TRIPATHY VS | PHIRINGIA /48 /2023 () // |
| 349 | D-ABLAPL/3801/2025 ABLAPL/2030/2025 | CHANCHAL SABAR VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | TUREIKELA /282 /2024 () // |
| 350 | D-ABLAPL/4495/2025 ABLAPL/2031/2025 | BABUL @ MANOJ KUMAR SAHU VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | KHALLIKOTE /414 /2024 () // |